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- (ii) The Rembay Meter Vehicles (Gujarat Amandment) Reles, 1975, published in Notification No. G/G/ 75/24/MVR-1075/39-E in Guarat Greenmant Gasette, dated the 17th January, 1975.
- 3. A Statement (Hindi and English versions) showing reasons for delay in laying the above Notifications.

[Placed in Library. See No. LT-9455/ 75.]

### Annual Report of the Marine Products Export Development Authority,

COCHEN FOR THE YEAR ENDING SOTH JUNE, 1973 AND TEXTILES COMMITTEE (CESS) RULES, 1975

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH) : I beg to lay on the Table :

1. A copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority Opchin, for the year ending 30th June 1973, under sub-section (3) of section as of the Marine Products Export Development Authority Act, 1972 [Placed is Library. See No. LT-9456/75.]

2. A copy of the Textiles Committee (Cess) Rules, 1975 (Hindi and English versions) published in Notification No. G. S. R 172 (E) in Gazette of India dated the 31st March 1975 under sub-section (3) ef section 22 of the Textiles Committee Act, 1963. [Placed in Library. See No. LT-9457/75].

INON ORE MINES LABOUR WELFARE CESS (FURST AMENDMENT) RULES, 1975, NOTI-FIGATIONS UNDER EMPLOYEES' P. F. AND FAMILY PENSION AGT, AND ANNUAL REPORT

OF CENTRAL BOARD FOR WORKERS EDUCATION FOR, 1973-74

THE DEPUTY MINISTER IN THE-MINISTRY OF LABOUR (SHRI BAL-GOVIND VARMA) : I beg to lay on the Table :

1. A copy of the Iron Ore Mines Labour Welfare Cess (First Amendment) Rules, 1975 (Hindi and Inglish versions) published in Notefication No. G.S.R. 407 in Gaussite of India dated the samd March, 1975 unster sub-section (4) of section 8 of the Iron Ose Mines Labour Welfare One Act, 1985. [Pland is Library. So Ma LT-9499733] 2. A copy each of the following Notifications (Hindi and English versions) under Subsection (2) of settion 7 of the Employees' Provident Funds and kamily Pention Fund Act, 1952 ;--

- (i) G.S.R. 445 published in Gazette of Snata dated the 5th April, 1975 containing conigenoum to Notification No. G.S.R. 1400 published in Gazette of Indua dated the 28th Desember, 1974.
- (ii) G.S.R. 449 published in Gazette of India dated the 5th April, 1975 containing corrigendum to Notification No. G.S.R. 1407 published in Gazette of India dated the 28th December, 1974. [*Placed in Library. Son No. LT*-9459/75.]

3. A Copy of the Annual Report (Hindi and English versions) of the Central Board for Workers Education, for the year 1973-74. [Placed in Library. See No. LT-9460/75.]

### IR.03 hrs.

## PUBLIC ACCOUNTS COMMITTLE

HUNDRED AND FORTY-FIFTH REPORT

SHRI JYOTIRMOY BOSU (Diamond Harbour) : I beg to present the Hundred and forty-fifth Report of the Public Accounts Committee on the Report of the Comptroller and Auditor General of India for the year 1972-73, Union Government (Posts and Telegraphs).

## ESTIMATES COMMITTEE

# SEVENTY-SECOND REPORT AND MINUTES

SHRJ DHAMANKAR (Bhiwandi) : I present the following Report and Minutes of Estimates Committee :---

- (i) seventy-second Report on the Ministry of Agriculture (Department of Agriculture) regarding action taken by Government on the recommendations contained in their Sixty-fifth Report on Forestry.
- (ii) Minutes of the sittings relating to the Sinty-ninth Report of Planning Commission-Development of Backward Areas.